

**DIRECTORATE GENERAL OF FOREIGN TRADE
SCOMET DIVISION**

Minutes of IMWG Meeting No. 02/2021-22 on SCOMET held on 25.05.2021 at New Delhi

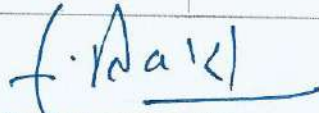
Meeting No. 02(2021-22) of Inter-ministerial Working Group (IMWG) in DGFT was held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 25.05.2020 to consider the applications for export of dual use 'SCOMET' items.

2. Altogether 185 applications (including 89 Deferred cases and 01 GAICT cases) were considered by the IMWG, out of which total 63 cases were "Approved" (31 post-facto approval, 11 clear approvals and 21 cases subject to clear and un-conditional NOC of one member). Total 005 cases were "Dropped" from the Agenda (on the request of the firm or gross deficiency in the application) and remaining 117 cases "Deferred" due to want of comments/NOC from concerned IMWG member agencies or in await of information/clarification from the applicant firms or examination of cases on file in terms of relevant Public Notice of DGFT.

3. After approval of cases by the IMWG and fulfilling other conditions, the export authorisations are issued within three working days. The original copy of Export Authorization is sent through Speed Post, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including Customs from weblink : <https://tinyurl.com/4x3krax6>. The applicant exporter may check the updated position of their cases from the DGFT website from the above link and avoid sending mail fro updated position unless in urgent cases.

3. After deliberations, the decisions of the IMWG on the online SCOMET Applications are indicated in the tabulated statement given below:

Sl. No.	Applicant /Firm's name	DGFT HQ File No.	Decision of IMWG
1	M/s ORGANO CHEMICAL INDUSTRIES , BOMBAY .	01/21/089/50345/AM21	Dropped on the request of the applicant exporter.
2	M/s SANDISK INDIA DEVICE DESIGN CENTRE PVT LTD , VARTHUR HOBLI BANGALORE E TLK,KARNA	01/21/089/50426/AM21	Approved subject to NOC/ clearance from one agency.
3	M/s SANDISK INDIA DEVICE DESIGN CENTRE PVT LTD , VARTHUR HOBLI BANGALORE E TLK,KARNA	01/21/089/50428/AM21	Approved subject to NOC/ clearance from one agency.
4	M/s GMM PFAUDLER LTD , DIST ANAND .	01/21/089/50443/AM21	Approved subject to NOC/ clearance from one agency.
5	M/s ACE MULTI AXES SYSTEMS LTD , BANGALORE	01/21/089/50449/AM21	Approved subject to NOC/ clearance from one agency.
6	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED , BANGALORE	01/21/089/50451/AM21	Approved
7	M/s SULZER PUMPS INDIA PRIVATE LIMITED , MUMBAI	01/21/089/50459/AM21	Approved
8	M/s L&T VALVES LIMITED , KANCHEEPURAM,TAMIL NADU	01/21/089/50473/AM21	Approved subject to NOC/ clearance from one agency.
9	M/s CALIMARA MATTERS PRIVATE LIMITED , SARIGAM .	01/21/089/50476/AM21	Approved subject to NOC/ clearance from one agency.
10	M/s ALKYL AMINES CHEMICALS LIMITED , NAVI MUMBAI	01/21/089/50479/AM21	Approved


संजय कुमार तिवारी / Sanjay Kr. Tiwari
उप महानिदेशक, विदेश व्यापार
Deputy General of Foreign Trade
विदेश व्यापार
Foreign Trade
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& Int. Law
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Sl. No.	Applicant /Firm's name	DGFT HQ File No.	Decision of IMWG
11	M/s ALFA LAVAL INDIA PRIVATE LIMITED , PUNE.	01/21/089/50488/AM21	Deferred
12	M/s BALAJI AMINES LIMITED , SOLAPUR.	01/21/089/50497/AM21	Approved subject to NOC/ clearance from one agency.
13	M/s VISHAY COMPONENTS INDIA PRIVATE LIMITED , PUNE	01/21/089/50505/AM21	Approved subject to NOC/ clearance from one agency.
14	M/s ESMECH EQUIPMENT PRIVATE LIMITED , THANE	01/21/089/50508/AM21	Approved
15	M/s GLOBE CARBON INDUSTRIES , PALGHAR.	01/21/089/50510/AM21	Deferred
16	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED , BANGALORE	01/21/089/50511/AM21	Approved
18	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BANGALORE	01/21/089/50515/AM21	Approved subject to NOC/ clearance from one agency.
17	M/s GLOBE CARBON INDUSTRIES , PALGHAR.	01/21/089/50516/AM21	Approved
20	M/s CNC TECHNICS PVT LTD , HYDERABAD,TELANGANA	01/21/089/50517/AM21	Dropped on the request of the applicant exporter.
19	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED , Benagaluru	01/21/089/50521/AM21	Approved
21	M/s NOBLE ECO SYSTEMS PRIVATE LIMITED , CHENNAI,TAMIL NADU	01/21/089/50522/AM21	Approved
22	M/s NOBLE ECO SYSTEMS PRIVATE LIMITED , CHENNAI,TAMIL NADU	01/21/089/50523/AM21	Approved
23	M/s L&T VALVES LIMITED , KANCHEEPURAM	01/21/089/50524/AM21	Approved
24	M/s SULZER INDIA PRIVATE LIMITED , PUNE	01/21/089/50525/AM21	Approved
25	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , DADAR, MUMBAI, .	01/21/089/50526/AM21	Approved
26	M/s CNC TECHNICS PVT LTD , HYDERABAD,TELANGANA	01/21/089/50528/AM21	Approved
27	M/s L&T VALVES LIMITED , KANCHEEPURAM,TAMIL NADU	01/21/089/50529/AM21	Approved
28	M/s L&T VALVES LIMITED , KANCHEEPURAM	01/21/089/50530/AM21	Approved
29	M/s GRAPHITE INDIA LIMITED , NASHIK.	01/21/089/50534/AM21	Approved
30	M/s TRANTER INDIA PRIVATE LIMITED , PUNE.	01/21/089/50537/AM21	Approved
31	M/s FLOWSERVE INDIA CONTROLS PVT LTD , TAMIL NADU	01/21/089/50538/AM21	Approved
32	M/s CNC TECHNICS PVT LTD , HYDERABAD,TELANGANA	01/21/089/50539/AM21	Deferred
33	M/s CNC TECHNICS PVT LTD , HYDERABAD,TELANGANA	01/21/089/50540/AM21	Deferred
34	M/s DYNA BIOTECH , PUNE	01/21/089/50542/AM21	Deferred
35	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BANGALORE	01/21/089/50545/AM21	Deferred
38	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BANGALORE	01/21/089/50547/AM21	Deferred
37	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BANGALORE	01/21/089/50548/AM21	Approved subject to NOC/ clearance from one agency.
36	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50549/AM21	Approved
39	M/s GMM PFAUDLER LTD , DIST ANAND .	01/21/089/50551/AM21	Deferred
41	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LI , PUNE .	01/21/089/50552/AM21	Approved subject to NOC/ clearance from one agency.
40	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BANGALORE	01/21/089/50553/AM21	Approved subject to NOC/ clearance from one agency.

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Sl. No.	Applicant /Firm's name	DGFT HQ File No.	Decision of IMWG
43	M/s GE OIL & GAS INDIA PRIVATE LIMITED , COIMBATORE	01/21/089/50554/AM21	Approved
42	M/s ESMECH EQUIPMENT PRIVATE LIMITED , THANE	01/21/089/50556/AM21	Deferred
44	M/s MADRAS FLUORINE PRIVATE LIMITED , CHENNAI	01/21/089/50555/AM21	Deferred
45	M/s GMM PFAUDLER LTD , DIST ANAND .	01/21/089/50557/AM21	Deferred
46	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED , CHENNAI	01/21/089/50558/AM21	Dropped on the request of the applicant exporter.
48	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED , CHENNAI	01/21/089/50559/AM21	Deferred
47	M/s IDEX INDIA PVT. LTD. , VADODARA.	01/21/089/50560/AM21	Approved subject to NOC/ clearance from one agency.
49	M/s AMINES AND PLASTICIZERS LIMITED , MUMBAI	01/21/089/50562/AM21	Approved subject to NOC/ clearance from one agency.
50	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50563/AM21	Approved
51	M/s MADRAS FLUORINE PRIVATE LIMITED , CHENNAI	01/21/089/50564/AM21	Approved subject to NOC/ clearance from one agency.
52	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50565/AM21	Approved
53	M/s EMERSON PROCESS MANAGEMENT CHENNAI PRIVATE LIMITED , chennai	01/21/089/50566/AM21	Approved subject to NOC/ clearance from one agency.
54	M/s L&T VALVES LIMITED , KANCHEEPURAM	01/21/089/50567/AM21	Deferred
55	M/s STERLING AUXILIARIES PVT LTD , MUMBAI	01/21/089/50002/AM22	Approved
56	M/s BALAJI AMINES LIMITED , SOLAPUR.	01/21/089/50003/AM22	Approved
59	M/s ORGANO CHEMICAL INDUSTRIES , BOMBAY .	01/21/089/50004/AM22	Approved
58	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BANGALORE	01/21/089/50005/AM22	Deferred
57	M/s TATA CONSULTANCY SERVICES LIMITED , MUMBAI	01/21/089/50006/AM22	Approved
61	M/s TATA CONSULTANCY SERVICES LIMITED , MUMBAI	01/21/089/50007/AM22	Approved
62	M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED , HUBLI,KARNATAKA	01/21/089/50008/AM22	Approved
69	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BANGALORE	01/21/089/50009/AM22	Approved subject to NOC/ clearance from one agency.
60	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BANGALORE	01/21/089/50010/AM22	Deferred
68	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BANGALORE	01/21/089/50011/AM22	Approved
67	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BANGALORE	01/21/089/50012/AM22	Approved subject to NOC/ clearance from one agency.
63	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BANGALORE	01/21/089/50013/AM22	Approved subject to NOC/ clearance from one agency.
66	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , MUMBAI ,	01/21/089/50014/AM22	Approved
65	M/s GOEL SCIENTIFIC GLASS WORKS LIMITED , VADODARA.	01/21/089/50015/AM22	Deferred
64	M/s IDEX INDIA PVT. LTD. , VADODARA.	01/21/089/50016/AM22	Deferred
70	M/s IDEX INDIA PVT. LTD. , VADODARA.	01/21/089/50017/AM22	Approved subject to NOC/ clearance from one agency.
71	M/s SEVERN GLOCON INDIA PRIVATE LIMITED , CHENNAI-	01/21/089/50018/AM22	Approved
74	M/s BALAJI AMINES LIMITED , SOLAPUR.	01/21/089/50019/AM22	Deferred
72	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , DADAR, MUMBAI, .	01/21/089/50020/AM22	Approved subject to NOC/ clearance from one agency.

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Sl. No.	Applicant /Firm's name	DGFT HQ File No.	Decision of IMWG
75	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , MUMBAI	01/21/089/50021/AM22	Approved
73	M/s INGRAM MICRO INDIA PRIVATE LIMITED , MUMBAI	01/21/089/50022/AM22	Approved
76	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED , CHENNAI	01/21/089/50023/AM22	Approved
77	M/s VEHERE INTERACTIVE PRIVATE LIMITED , KOLKATA, WEST BENGAL	01/21/089/50024/AM22	Deferred
78	M/s L&T VALVES LIMITED , KANCHEEPURAM	01/21/089/50025/AM22	Approved
79	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED , BANGALORE	01/21/089/50026/AM22	Approved
80	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50027/AM22	Deferred
86	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50028/AM22	Deferred
82	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50029/AM22	Deferred
85	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50030/AM22	Deferred
91	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50031/AM22	Deferred
83	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50032/AM22	Deferred
87	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50033/AM22	Deferred
89	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50034/AM22	Deferred
84	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50035/AM22	Deferred
88	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50036/AM22	Deferred
90	M/s CIENA INDIA PRIVATE LIMITED , GURGAON, HARYANA	01/21/089/50037/AM22	Approved
81	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50038/AM22	Deferred
102	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50039/AM22	Deferred
101	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50040/AM22	Deferred
93	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50041/AM22	Deferred
92	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50042/AM22	Deferred
95	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50043/AM22	Deferred
96	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50044/AM22	Deferred
100	M/s ROLEX LOGISTICS PRIVATE LIMITED , KARNATAKA	01/21/089/50045/AM22	Deferred
94	M/s CNC TECHNICS PVT LTD , HYDERABAD, TELANGANA	01/21/089/50046/AM22	Approved
99	M/s CALIMARA MATTERS PRIVATE LIMITED , SARIGAM .	01/21/089/50047/AM22	Deferred
98	M/s CALIMARA MATTERS PRIVATE LIMITED , SARIGAM .	01/21/089/50048/AM22	Deferred
97	M/s QUALCOMM INDIA PRIVATE LIMITED , WHITEFIELD	01/21/089/50049/AM22	Approved
104	M/s VITAL CHEMTECH LLP , AHMEDABAD.	01/21/089/50050/AM22	Approved
103	M/s UPL LIMITED , MUMBAI	01/21/089/50051/AM22	Deferred
105	M/s MADRAS FLUORINE PRIVATE LIMITED , CHENNAI	01/21/089/50052/AM22	Deferred
107	M/s ALKYL AMINES CHEMICALS LIMITED , NAVI MUMBAI	01/21/089/50053/AM22	Dropped on the request of the applicant exporter.
106	M/s KUTCH CHEMICAL INDUSTRIES LIMITED , VADODARA	01/21/089/50054/AM22	Deferred
108	M/s INGRAM MICRO INDIA PRIVATE LIMITED , MUMBAI	01/21/089/50055/AM22	Deferred
109	M/s ORDANCE FACTORY BOARD , ITARSI	01/21/089/50056/AM22	Deferred
110	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BANGALORE	01/21/089/50057/AM22	Deferred
112	M/s SEVERN GLOCON INDIA PRIVATE LIMITED , CHENNAI	01/21/089/50058/AM22	Deferred

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Sl. No.	Applicant /Firm's name	DGFT HQ File No.	Decision of IMWG
111	M/s ORDNANCE FACTORY BOARD , ITARSI	01/21/089/50059/AM22	Deferred
113	M/s ALKYL AMINES CHEMICALS LIMITED , NAVI MUMBAI	01/21/089/50060/AM22	Deferred
114	M/s RELIANCE JIO INFOCOMM LIMITED , AHMEDABAD	01/21/089/50061/AM22	Deferred
115	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. MUMBAI , .	01/21/089/50062/AM22	Deferred
116	M/s JUNIPER NETWORKS INDIA PVT. LTD. MUMBAI.	01/21/089/50063/AM22	Deferred
119	M/s JUNIPER NETWORKS INDIA PVT. LTD. MUMBAI.	01/21/089/50064/AM22	Deferred
118	M/s JUNIPER NETWORKS INDIA PVT. LTD. MUMBAI.	01/21/089/50065/AM22	Deferred
120	M/s JUNIPER NETWORKS INDIA PVT. LTD. MUMBAI.	01/21/089/50066/AM22	Deferred
117	M/s ANTICORROSIVE EQUIPMENT PVT.LTD. , MUMBAI , .	01/21/089/50067/AM22	Deferred
121	M/s BLAST CARBOBLOCKS PRIVATE LIMITED , THANE	01/21/089/50068/AM22	Deferred
124	M/s BLAST CARBOBLOCKS PRIVATE LIMITED , THANE	01/21/089/50069/AM22	Deferred
122	M/s BLAST CARBOBLOCKS PRIVATE LIMITED , THANE	01/21/089/50070/AM22	Deferred
123	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED , PUNE	01/21/089/50071/AM22	Deferred
125	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED , BANGALORE	01/21/089/50072/AM22	Deferred
128	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50073/AM22	Deferred
126	M/s SOLAR INDUSTRIES INDIA LIMITED , NAGPUR.	01/21/089/50074/AM22	Deferred
127	M/s L&T VALVES LIMITED , KANCHEEPURAM	01/21/089/50075/AM22	Deferred
133	M/s CNC TECHNICS PVT LTD , HYDERABAD,TELANGANA	01/21/089/50076/AM22	Deferred
132	M/s SOLAR INDUSTRIES INDIA LIMITED , NAGPUR.	01/21/089/50077/AM22	Deferred
130	M/s SOLAR INDUSTRIES INDIA LIMITED , NAGPUR.	01/21/089/50078/AM22	Deferred
129	M/s CALIMARA MATTERS PRIVATE LIMITED , SARIGAM .	01/21/089/50079/AM22	Approved
131	M/s CALIMARA MATTERS PRIVATE LIMITED , SARIGAM .	01/21/089/50080/AM22	Deferred
134	M/s GMM PFAUDLER LTD , DIST ANAND .	01/21/089/50081/AM22	Deferred
135	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50082/AM22	Deferred
137	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50083/AM22	Deferred
136	M/s GMM PFAUDLER LTD , DIST ANAND .	01/21/089/50084/AM22	Deferred
139	M/s SARTORIUS STEDIM INDIA PVT. LTD. , BANGALORE	01/21/089/50085/AM22	Deferred
138	M/s GMM PFAUDLER LTD , DIST ANAND .	01/21/089/50086/AM22	Deferred
140	M/s GMM PFAUDLER LTD , DIST ANAND .	01/21/089/50087/AM22	Deferred
141	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED , BANGALORE	01/21/089/50089/AM22	Deferred
149	M/s JUNIPER NETWORKS INDIA PVT. LTD. MUMBAI.	01/21/089/50090/AM22	Deferred
145	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50091/AM22	Deferred
147	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50092/AM22	Deferred
148	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50093/AM22	Deferred
150	M/s INTEL TECHNOLOGY INDIA PVT LTD , BANGALORE	01/21/089/50094/AM22	Deferred
144	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50095/AM22	Deferred
143	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , NEW DELHI	01/21/089/50096/AM22	Deferred

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Sl. No.	Applicant /Firm's name	DGFT HQ File No.	Decision of IMWG
142	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50097/AM22	Deferred
146	M/s PRAGMETIS PHARMASERVE LLP , AHMEDABAD	01/21/089/50098/AM22	Deferred
154	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50099/AM22	Deferred
153	M/s GRAPHITE INDIA LIMITED , NASHIK	01/21/089/50100/AM22	Deferred
152	M/s ACCORD SOFTWARE AND SYSTEMS PRIVATE LIMITED , BANGALORE	01/21/089/50101/AM22	Deferred
151	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED , BANGALORE	01/21/089/50102/AM22	Deferred
157	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED , BANGALORE	01/21/089/50103/AM22	Deferred
156	M/s ORION CHEM PRIVATE LIMITED , NAVI MUMBAI.	01/21/089/50104/AM22	Deferred
155	M/s CALIMARA MATTERS PRIVATE LIMITED , SARIGAM GUJARAT	01/21/089/50105/AM22	Deferred
159	M/s OPTIC ELECTRONIC (INDIA) PRIVATE LIMITED , Noida	01/21/089/50106/AM22	Dropped. The application is grossly deficient and does not meet the SCOMET guidelines. A detailed reply sent to the firm
160	M/s AMINES AND PLASTICIZERS LIMITED , MUMBAI	01/21/089/50107/AM22	Deferred
161	M/s BIOBRIDGE HEALTHCARE SOLUTIONS PRIVATE LIMITED , PUNE	01/21/089/50108/AM22	Deferred
158	M/s CIENA INDIA PRIVATE LIMITED , GURGAON,HARYANA	01/21/089/50109/AM22	Deferred
162	M/s AMINES AND PLASTICIZERS LIMITED , MUMBAI	01/21/089/50110/AM22	Deferred
163	M/s GMM PFAUDLER LTD , DIST ANAND .	01/21/089/50111/AM22	Deferred
164	M/s GMM PFAUDLER LTD , DIST ANAND .	01/21/089/50112/AM22	Deferred
166	M/s GMM PFAUDLER LTD , DIST ANAND .	01/21/089/50113/AM22	Deferred
165	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50114/AM22	Deferred
167	M/s TONBO IMAGING INDIA PRIVATE LIMITED , BANGALORE	01/21/089/50115/AM22	Deferred
168	M/s TONBO IMAGING PRIVATE LIMITED , BANGALORE KARNATAKA	01/21/089/50116/AM22	Deferred
169	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50117/AM22	Deferred
170	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50118/AM22	Deferred
171	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50119/AM22	Deferred
172	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50120/AM22	Deferred
173	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50121/AM22	Deferred
174	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50122/AM22	Deferred
175	M/s SARTORIUS STEDIM INDIA PVT. LTD.,BANGALORE	01/21/089/50088/AM22	Deferred
176	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50123/AM22	Deferred

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Sl. No.	Applicant /Firm's name	DGFT HQ File No.	Decision of IMWG
177	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED , New Delhi	01/21/089/50124/AM22	Deferred
178	M/s SABIC RESEARCH AND TECHNOLOGY PVT LTD , BENGALURU,KARNATAKA	01/21/089/50125/AM22	Deferred
179	M/s INGRAM MICRO INDIA PRIVATE LIMITED , MUMBAI	01/21/089/50126/AM22	Deferred
180	M/s HLE GLASCOAT LIMITED , NAVSARI,GUJARAT	01/21/089/50127/AM22	Deferred
181	M/s NAVIN FLUORINE INTERNATIONAL LIMITED , MUMBAI	01/21/089/50128/AM22	Deferred
182	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED , BANGALORE,KARNATAKA	01/21/089/50129/AM22	Deferred
183	M/s BIOBRIDGE HEALTHCARE SOLUTIONS PRIVATE LIMITED , PUNE	01/21/089/50130/AM22	Deferred
184	M/s TONBO IMAGING INDIA PRIVATE LIMITED , BANGALORE	01/21/089/50131/AM22	Deferred
185	M/s INFINEON TECHNOLOGIES INDIA Pvt. Ltd.	01/21/089/50140 /AM22	Approved

Clarificatory Note on various terminology used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto :** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

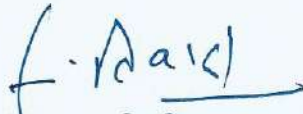
(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


 संजय कुमार तिवारी / Sanjay Kr. Tiwari
 डी. जनरल डायरेक्टर विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi